

FORM NO. 4

(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH.
GUWAHATI.

ORDER SHEET

Original No. _____

Misc. Petition No. _____

Contempt Petition No. 8 / 2002 in O.A. 264/98

Review Application No. _____

Applicant(s) S. S. Prakashastha

Respondent(s) H.O.T. Goms

Advocate for Applicant(s) M. Chanda, Mrs. A. D. Goswami

Mr. G. N. Chakraborty

Advocate for Respondent(s) Sr. CGSC

Notes of the Registry

Date

ORDER OF THE TRIBUNAL

This Contempt
petition has been
filed by the Counsel
for the applicant
praying for initiation
of a Contempt proceeding
against the alleged contemners
for non-compliance of
the Judgement and order
dated 25.01.2001 passed
by this Honble Tribunal
in O.A. 264/98.

25.2.02

Mr. M. Chanda, learned counsel for
the applicant has stated that he will file
separate O.A. assailing the direction
rendered on 25.1.2001 in O.A. No. 264/98.
The Contempt Proceeding thus stands dismissed
on withdrawal keeping it open to the applicant
to file appropriate petition as per law.

1111 Sharm
Member

[Signature]
Vice-Chairman

Laid before
the Honble Court
for further orders.

20/2/02
Seetha Devi

27.2.2002

Copy of the order
has been sent to the
H/Adv. for the appeal
as well as to the Registrar
No 2 by post.

KPS